

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3572
TO BE ANSWERED ON 23.03.2017**

COMPLAINTS THROUGH GARV APP

**†3572. SHRIMATI RANJEET RANJAN:
SHRI RAJESH RANJAN:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the houses in rural areas, which have been connected to the power grid but are not getting electricity, can approach the Central and State level officials with their complaints through the Garv app even though they do not have internet facility and if so, the details thereof;
- (b) the number of complaints received by the Government through the Garv app along with the action taken thereon during the last one year, State/UT-wise; and
- (c) the amount of expenditure incurred under the Grameen Vidutikaran Yojana so far, State/UT-wise?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : A grievance redressal platform feature called "SAMVAAD" is available in the GARV App, wherein the citizen can share their feedback/queries, highlight their concerns regarding rural electrification to the concerned Superintending Engineer (SE). Internet connectivity is essential for 'SAMVAAD'.

The State-wise complaints received through the GARV app, up to 28.02.2017, and action taken by the State Discoms, are given at Annexure-I.

(c) : State-wise funds released under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) including the Rural Electrification (RE) component since 2014-15 is furnished at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3572 TO BE ANSWERED IN THE LOK SABHA ON 23.03.2017.

Status of grievances received on Garv App through 'SAMVAAD'

As on 28.02.2017

Sl. No.	Name of the State	Grievances received	Action taken on no. of grievances
1	Andhra Pradesh	7	3
2	Arunachal Pradesh	2	0
3	Assam	5	1
4	Bihar	92	5
5	Chhattisgarh	3	0
6	Gujarat	3	1
7	Haryana	10	2
8	Jammu & Kashmir	4	0
9	Jharkhand	5	1
10	Karnataka	1	0
11	Kerala	5	5
12	Madhya Pradesh	8	0
13	Maharashtra	7	6
14	Odisha	5	0
15	Rajasthan	20	11
16	Tamil Nadu	2	0
17	Telangana	1	1
18	Uttar Pradesh	93	0
19	Uttarakhand	5	0
20	West Bengal	1	0
	Total	279	36

ANNEXURE-II

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3572
TO BE ANSWERED IN THE LOK SABHA ON 23.03.2017.**

**State-wise fund released under DDUGJY including RE Component
during the last three years**

(Rs. in crores)

Sl. No	Name of State	2014-15	2015-16	2016-17 (upto 28.2.2017)
1	Andhra Pradesh	1897	1962	7562
2	Arunachal Pradesh	6034	3098	5335
3	Assam	11462	33801	22545
4	Bihar	148980	71022	124862
5	Chhattisgarh	8111	24731	4273
6	Gujarat	1236	5779	3100
7	Himachal Pradesh		2835	
8	Jharkhand	942		31296
9	Karnataka	2596	3896	2833
10	Kerala	1537		7512
11	Madhya Pradesh	35198	43483	22242
12	Maharashtra		4327	6964
13	Manipur	8766	704	
14	Meghalaya			850
15	Mizoram		1860	96
16	Nagaland		4831	717
17	Odisha	1553	51423	69367
18	Rajasthan		25252	19922
19	Tamil Nadu		8262	
20	Telangana	344	533	2333
21	Tripura	4819	4938	3656
22	Uttar Pradesh	112107	123766	63743
23	Uttarakhand		7121	
24	West Bengal	14503	30519	6172
